

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

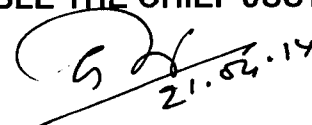
No. **547** /Confdl./2014
II-2-74/2009 (Part-3)

Dated 21st April, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Gwalior**, is organizing **6 days "Training on Mediation"** programme from **22-28 April, 2014**, at **Gwalior**.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Gwalior, Satna, Morena, Bhind, Sheopur, Datia, Shivpuri, Guna, Ashoknagar, Chhatarpur and Tikamgarh** (34 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. **548** /Confdl./2014
II-2-74/2009 (Part-3)

Dated 21st April, 2014

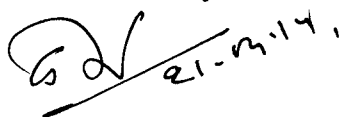
Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2.
 1. Shri Bharat Singh Ouhariya, Special Judge SC/ST (P.A.) Act Datia.
 2. Shri Akhilesh Chandra Shukla, Special Judge SC/ST (P.A.) Act Satna.
 3. Shri Pavan Kumar Sharma, I A.D.J., Gwalior.
 4. Shri Rajendra Prasad Sharma (Jr.), I A.D.J., Sheopur.
 5. Shri Ajit Singh, X A.D.J., Gwalior.
 6. Shri Padam Chandra Gupta, A.D.J., Ambah, District Morena.
 7. Shri Mahendra Singh Tomar, IV A.D.J., Bhind.
 8. Smt. Sangeeta Madan, VIII A.D.J., Gwalior.
 9. Shri Ashish Dixit, A.D.J., Nowgong, District Chhatarpur.
 10. Shri Suresh Kumar Choubey (Sr.), III A.D.J., Guna.
 11. Shri Puran Chandra Gupta, IV A.D.J. Guna.
 12. Shri Vivek Kumar Gupta, A.D.J., Sabalgarh, District Morena.
 13. Smt. Shashikanta Vaishya, II A.D.J., Chhatarpur.

14. Shri Sanjay Kumar Chaturvedi, A.S.J., Special Court No.3, under Electricity Act, 2003, Gwalior.
15. Shri Devendra Pal Singh Gaur, XI A.D.J., Gwalior.
16. Shri Rakesh Kumar Jain, IV C.J.Cl.-I & ACJM, Guna.
17. Shri Jitendra Kumar Bajolia, II C.J.Cl.-I, Sheopur.
18. Shri Ashok Bharadwaj, AJ to C.J.Cl.-I, Jatara, District Tikamgarh.
19. Shri Manish Sharma, V C.J.Cl.-I, Gwalior.
20. Shri Kishore Kumar Mishra, VII C.J.Cl.-I, Satna.
21. Ku. Pratishta Awasthi, C.J.Cl.-I, Jora, District Morena.
22. Shri Aaditya Rawat, II C.J.Cl.-I, Bhind.
23. Shri Matadeen Razak, AJ to I C.J.Cl.-I, Bhind.
24. Shri Girraj Prasad Garg, II C.J.Cl.-II, Datia.
25. Shri Himanshu Kaushal, II AJ to I C.J.Cl.-II, Shivpuri.
26. Shri Hemant Savita, IV C.J.Cl.-II, Tikamgarh.
27. Shri Pavan Kumar Sankhvar, I AJ to I C.J.Cl.-II, Chhatarpur.
28. Shri Santosh Kumar Tiwari, II C.J.Cl.-II, Gohad, District Bhind.
29. Shri Sanjeev Kumar Paliwal, I C.J.Cl.-II, Gwalior.
30. Shri Ambuj Shrivastava, IV C.J.Cl.-II, Gwalior.
31. Shri Ashutosh Yadav, VIII C.J.Cl.-II, Gwalior.
32. Shri Neeraj Pavaiya, II C.J.Cl.-II, Ashoknagar.
33. Shri Shivraj Singh Gawali, IX C.J.Cl.-II, Gwalior.
34. Shri Awdesb Kumar Shrivastava, II CJ-II, Nawgaon, District Chhatarpur.

With a direction to participate in the 6 days "Training on Mediation" programme between 22-28 April, 2014, at Gwalior.

3. District and Sessions Judge, **Gwalior / Satna/ Morena/ Bhind/ Sheopur/ Datia/ Shivpuri/ Guna/ Ashoknagar/ Chhatarpur/ Tikamgarh** for information and necessary action.
 - **The District & Sessions Judge, Gwalior has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to Letter No. 1949, dated 20.03.2014, 2003/2014, dated 26.03.2014 and 132/2014, dated 17.04.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.


(VED PRAKASH)
REGISTRAR GENERAL